



sitting together and addressing the court from the same computer jointly without maintaining any social distance in utter violation of the norms for maintaining the social distancing framed by the government in view of the Covid-19 pandemic and the Standard Operating Procedure framed by this court and when this order is written, they are also still sitting together without making social distance.

The Registrar General of this Court is directed to take disciplinary action against the persons who is running the Help Desk No.5 for violating the norms for maintaining the social distancing framed by the government under the provisions of the Disaster Management Act as well as the Standard Operating Procedure issued by this Court regarding the Covid- 19 pandemic and further the Registrar General of this Court is directed to henceforth, to ensure that not more than one person enters into any Help Desks of this court.

Let a copy of this order be supplied to the Registrar General of this court for compliance.

**(Anil Kumar Choudhary, J.)**

Pappu/